

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 34

**CP (IB) No.229/Chd/Pb/2022
Under Section 59, IBC 2016**

In the matter of:-

Piyush Jewellers Pvt. Ltd.

....Petitioner

As Hon'ble Members of NCLT, Chandigarh Bench are holding Bench of Allahabad after lunch, the matter could not be taken up, hence adjourned to 17.01.2023.

-sd-
Court Officer

November 29, 2022
SM